

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 998 OF 2018
IN
APPEAL NO. 301 OF 2018**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Indian Railways, Government of India		...Appellant(s)
	Versus	
Tata Power Company Limited	& Ors.	...Respondent (s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran, Sr. Adv. Mr. Pulkit Agarwal Mr. Shubham Arya
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Melcolm Desai. for R-1 Mr. G. Saikumar Ms. Sowmya Saikumar Ms. Krishna Dayama for R-2

ORDER

List IA No. 998 of 2018 for further hearing on **02.09.2019 & 04.09.2019 at 02:30 p.m.** as agreed by counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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